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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

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New Delhi, the 10th May, 1974.

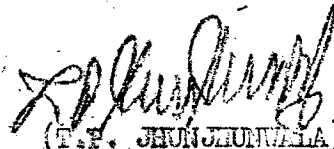
NOTIFICATION
INCOME-TAX

No.611 /F.No.203/28/74-IT(AII) /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

VAKIL INSTITUTE OF CARDIOLOGY AND RESEARCH CENTRE, BOMBAY.

This notification will take effect from 1.4.73.

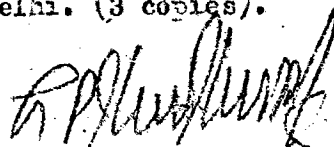


(T.P. JHUNJHUNWALA)

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of OIA Services (Income-tax), 1st Floor, Awan-e-Chalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4508, New Delhi-110016 with reference to their letter No.19/19/73-IA-II dated 11.4.74.
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(T.P. JHUNJHUNWALA)

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AEX.

No.CC/ITL-II/721/213/RSP/74.